CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

24.12.2010

OA No. 542/2010

Mr. Abhishek Sharma, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA as he wants to exhaust statutory remedy.

In view of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid terms.

The OA shall stands disposed of as having been withdrawn.

Anilluman

(ANIL KUMAR) MEMBER (A) (M.L. CHAUHAN) MEMBER (J)

AHQ

Coly given vide Mai 1262 30/14/10